

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 236/16	TP 234/17	For Clarification	391 / 394	BgSE Properties and Securities Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Counsel for petitioner is present today. Matter is listed for clarification. No representation. List it on 12.6.17.

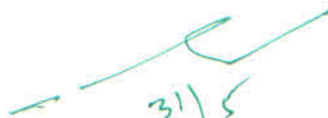
Member(J)


Member(T)

P. T. O.

Today, the matter is listed for clarification on the request of the counsel for petitioner. He requested time to file the requisite memo suggesting two options in the matter of approving the scheme by the Tribunal.

For filing memo by the counsel for the petitioner, post it on 09.06.2017.


MEMBER (J)


MEMBER (T)